1	2	3	4	5
Madhya Pradesh*	384	363	384	363
Chhattisgarh	0	0	0	0
Maharashtra	396	397	396	397
Goa	38	28	38	28
Daman and Diu	161	121	161	121
Dadra and Nagar Haveli	375	414	375	445
HVDC Stations of Powergrid	3	3	3	3
Heavy Water Plant of Deptt. of Atomic Energy	18	18	18	18
Total	1375	1375	1375	1375

<sup>\*</sup>Including MP Audyogik Kendra Vikas Nigam(I) Ltd.

Figures rounded -off.

(c) and (d) The matter of extra power allocation for Dahej Special Economic Zone is presently not under the consideration of Government.

## Purchase of gas by NTPC

1219. SHRI MOHD. ALI KHAN: Will the Minister of POWER be pleased to state:

- (a) whether NTPC is willing to buy gas at Government approved rate;
- (b) if so, the details thereof; and
- (c) the present position thereof compared to the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. NTPC has been availing Government allocated domestic gases at Government approved prices for its existing gas based stations since inception. NTPC has been availing Administered Price Mechanism (APM) gas since 1989, Panna Mukta Tapti (PMT) gas since 1997 at Government approved prices. As regards KG D6 gas, NTPC has been availing the same since November, 2009 at Government approved price except for its existing plants at Kawas and Gandhar due to ongoing court case in Bombay High Court against Reliance Industries Limited (RIL) for its expansion projects.

NTPC in the month of October, 2010 intimated this Ministry that they will abide by the decision of Empowered Group of Ministers (EGOM) regarding quantity and price of KG D6

gas allocated for Kawas and Gandhar expansion projects. Accordingly, Ministry of Power has recommended that NTPC may be assured of allocation of 9.7 Million Metric Standard Cubic Meter Per Day (MMSCMD) of gas as per existing norms of 70% Plant Load Factor (PLF) so that they can finalize the order for main plant equipments and start construction works immediately and can draw gas when they are ready for commissioning. The assurance of gas allocation to NTPC will enable them to seek investment approval from their Board as per Department of Public Enterprises (DPE) guidelines.

(c) Basic price of domestic gas [on Net Calorific Value (NCV) basis] during last 5 years is as follows:-

APM/PMT	RIL
w.e.f. 1.7.2005 - Rs.3200/1000scm (at 10,000 Kcal/scm) w.e.f. 1.6.2010 till date-US\$ 4.2/ Million Metric British Thermal Unit	Since commencement of supplies for NTPC, <i>i.e.</i> , w.e.f. 1.11.2009 till date - US\$ 4.205/MMBTU.
(MMBTU).	

## Rural electrification in Maharashtra

†1220. SHRI RANJITSINH VIJAYSINH MOHITE PATIL: Will the Minister of POWER be pleased to state:

- (a) the number of such villages in Maharashtra, district-wise which are still un-electrified due to which residents of those villages are still forced to live in darkness;
- (b) whether those villages are not getting the benefit of Rajiv Gandhi Grameen Vidhyutikaran Yojana of the Central Government; and
- (c) by when Government would electrify those neglected villages under the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) As per census 2001, 744 villages were un-electrified in Maharashtra. Under RGGVY, 34 Detailed Project Reports (DPRs) for 34 Districts of Maharashtra covering electrification of 6 unelectrified villages of Vasai district and intensive electrification of 40,292 already electrified villages for release of free connections to 18.76 lakh BPL households at an estimated cost of Rs. 713.44 crore have been sanctioned during Tenth and Eleventh Plan. These DPRs were prepared by Maharashtra State Electricity Distribution Company Limited (MSDCL), the implementing agency in all 34 districts for RGGVY projects and submitted the same to the Rural Electrification Corporation Ltd. (REC)

<sup>†</sup>Original notice of the question was received in Hindi.